

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:2638  
ANSWERED ON:09.12.2014  
LABORATORIES FOR TESTING OF PESTICIDES  
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**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether there is a shortage in the number of laboratories for testing pesticides in order to ensure that spurious pesticides fertilizers does not reach the farmers;
- (b) if so, the details thereof; and
- (c) the action being taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. SANJEEV KUMAR BALYAN)

(a) to (c): There is a network of 68 State Pesticides Testing Laboratories (SPTLs) in 23 States and 1 UT with total annual capacity of 72,160 samples. List is annexed. Pesticides samples drawn by Central and State Insecticide Inspectors, as per provisions of the Insecticides Act, 1968 are analyzed at SPTLs.

Union Ministry of Agriculture has setup two Regional Pesticides Testing Laboratories (RPTLs) at Chandigarh and Kanpur for the benefit of States which do not have testing facility for pesticides.

A statutory Central Insecticides Laboratory is established under Section 16 of the Insecticides Act, 1968 by the Central Government at Faridabad.

Union Ministry of Agriculture provides upto Rs.95 lakh as grant-in-aid to State Governments under "Strengthening and Modernization of Pest Management Approach in India" for setting up of SPTLs. Central Government also provides Rs 20 lakh grant-in-aid to State Governments for equipments for bio pesticides testing laboratories.

The Central and State Governments have notified 168 and 12,335 Pesticides Inspectors under the Insecticides Act, 1968 to enforce quality of pesticides. These Inspectors are empowered by law to collect and have samples analyzed for quality.